

Code of ethics during CWG

*279. SHRI MANISHANKAR AIYAR: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether Government's attention has been drawn to the report in The Hindustan Times, dated 2 July, 2010 regarding the arrangements made for vending per day of 3000-3300 packs of two condoms each through 150 vending machines at the Commonwealth Games Village; and

(b) if so, the compatibility of these arrangements, and similar supplementary arrangements at each of the stadia and other venues of the sporting events, with the code of ethics for tourism announced by the Hon'ble Minister of Tourism on the eve of the Commonwealth Games?

THE MINISTER OF YOUTH AFFAIRS AND SPORTS (DR. M.S. GILL): (a) Yes, Sir.

(b) The Organizing Committee has not made any arrangements for vending of condoms at any of the Commonwealth Games' Venues. Since a large scale sports event attracts huge gathering that includes local citizens and foreign visitors and since the visitors may not be aware of the local condom outlets, the National AIDS Control Organization (NACO) is proposing to set up Condom Vending Machines (CVMs) as a facility to protect them from high risk sex situation or resorting to have unprotected sex particularly when the condom shops are not accessible / closed. The propose to install CVMs in only those areas which would be potentially vulnerable from high risk behaviour.

Opening of Passport Sewa Kendras

*280. SHRI T.M. SELVAGANAPATHI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government is considering to reduce the burden on existing Passport Offices in the country by opening Passport Sewa Kendras (PSKs) across the country;

(b) whether Government had made any tie-up with private companies to run Passport Sewa Kendras;